

~~By E-Mail/Speed Post/ Special Messenger~~

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2022/2878/A

From :- Shri Romen Baruah
Registrar (Vigilance)
Gauhati High Court
Guwahati

To, Smti Sharmila Bhuyan,
District & Sessions Judge
Lakhimpur, North Lakhimpur.

Dated Guwahati, the March, 2023

Sub:- **Withdrawal of Home Travel Concession (HTC)**

Ref:- Letter No. DJL/2802/2023 dated 27.03.2023

Madam,

With reference to the above, I am directed to inform you that your prayer for **withdrawal of Home Travel Concession (HTC) w.e.f. 13.04.2023 to 23.04.2023**, has been accepted.

Thanking you,

Yours faithfully,

sd/-

REGISTRAR (VIGILANCE)

Memo No. HC.VII- 03/2022/2879-2880-2881/A. Dated

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
3. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court

sd/-
REGISTRAR (VIGILANCE)